

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

209. C.P. (IB)/980(MB)2023

IN THE MATTER OF

Madhubala Ketan Gada alias Madhu

Ketan Gada

VS

Shree Naman Developers Private Limited

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Udit Raghuwanshi (PH)
For the Respondent: Counsel for the Respondent

ORDER

The Ld. Counsel appearing on behalf of the Respondent prays for short adjournment. In view of the request made, adjourned to **20.02.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham